

1	2	3
11.	Koraput-Rayagada	9.5
12.	Kota-Neemuch	5
Total		35

For Bibinagar-Nadikude the target for commissioning is March 1988. No firm target dates for completion of other projects can be fixed as it will depend on availability of resources in the coming years.

Slag-Based Cement Plant Set up by SAIL

667. SHRI SYED MASUDAL HOSSAIN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any slag-based cement plants have been set up by the Steel Authority of India Limited;

(b) if so, the details thereof;

(c) whether there is any plan to set up more such plants in the country; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) No, Sir.

(b) Does not arise.

(c) and (d). The Government has sanctioned the setting up of a number of new cement plants and expansion of existing cement plants which would be using slag.

A proposal has also been received from TISCO for setting up a cement plant which would use slag available from the Jamshedpur Steel Plant.

Supreme Court Judgement RE. use of Oestrogen and Progesterone

668. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply

given to Unstarred Question No. 4889 on 4 December, 1986 regarding ban on use of oestrogen and progesterone pregnancy drugs and state:

(a) whether the full judgement of the Supreme Court has since been received; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) The Supreme Court of India have directed the Drugs Controller (India) to decide whether the combination of Oestrogen and Progesterone may be permitted for marketing in the country, by conducting Public Enquiries at places other than New Dehli if desired.

Accordingly the Drugs Controller (India) held Public Hearings at Madras, New Delhi, Calcutta and Bombay on 5th February, 10th April, 10th July and 14th July, 1987 respectively. In these hearings, the concerned firms, Voluntary Organisations, Doctor etc. have submitted voluminous documentary evidences for and against the ban on the combinations of high doses of Oestrogen and Progesterone other than Oral Contraceptives).

Decision in the matter will be taken after examining the documents received at the hearings.

Sports Stadium at Ongole (Andhra Pradesh)

669. SHRI C. SAMBU: Will the Minister